

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 417**  
TO BE ANSWERED ON 19.07.2018

**ASSETS CREATED UNDER MGNREGS**

**417. SHRI JANARDAN SINGH SIGRIWAL:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total funds released and utilised under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during each of the last three years and the current year, State/UT-wise and year-wise;
- (b) whether the assets created under the MGNREGS are commensurate with the funds provided during the said period;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether some cases of irregularities/misappropriation of funds under MGNREGS have come to the notice of the Government; and
- (e) if so, the details thereof during each of the last three years and the current year and the reaction of the Government thereto along with the corrective measures taken by the Government to check such irregularities in future?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a)to(c): State/UTs-wise details of total Central funds released and expenditure under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during last three years and current financial year 2018-19 are given at **Annexure**. The programme over the last three years has focused on creation of durable assets, with primary to Natural Resource Management and Water Conservation Works. The percentage of expenditure on Agriculture & Allied works under MGNREGS during the last three year and current year as on 16.07.2018 are given below:

<b>% of expenditure on Agriculture &amp; Allied Works</b>	<b>2018-19*</b>	<b>2017-18</b>	<b>2016-17</b>	<b>2015-16</b>
	<b>73.64</b>	<b>66.86</b>	<b>66</b>	<b>62.85</b>

\*As on 16.07.2018

(d)&(e): Complaints of irregularities/ misappropriation of funds in implementation of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in States/UTs are received in the Ministry from time to time. Since the responsibility of implementation of MGNREGS is vested with the State Governments/UTs, all complaints received in the Ministry and forwarded to the concerned State Governments/UTs for taking appropriate action including investigation, as per law. With a view to bring in more transparency in the system and to minimize leakages, Direct Benefit Transfer (DBT) system in wage payment has been adopted. The Ministry has introduced Electronic Fund Management System (e-FMS) under which 96% of wage payments are electronically credited into the accounts of the workers through DBT system. The Government has started National Electronic Fund Management System (NeFMS) in 24 States and 1 UT for direct payment of wages into workers account.

**Annexure referred in reply to parts (a) to(c) of Lok Sabha Unstarred Question No. 417 dated 19.07.2018.  
(Rs. In Crore)**

No.	State	Central Fund Release				Expenditure			
		2015-16	2016-17	2017-18	2018-19 till 13/07/2018	2015-16	2016-17	2017-18 Provisional	2018-19 till 16/07/2018
1	ANDHRA PRADESH	3073.80	3940.21	5139.48	4664.59	4706.49	4568.71	6432.36	4043.83
2	ARUNACHAL PRADESH	43.95	156.76	207.17	88.63	66.24	156.25	225.70	22.98
3	ASSAM	878.30	1254.60	1127.35	520.78	620.50	1501.09	1531.37	346.85
4	BIHAR	1024.12	1667.41	2474.32	1511.67	1625.84	2192.51	2931.96	1099.98
5	CHHATTISGARH	1063.41	2231.94	2911.54	1710.10	1282.95	2752.90	3311.51	1501.02
6	GUJARAT	305.99	643.24	826.88	634.37	428.61	742.14	894.77	501.24
7	HARYANA	124.71	287.71	301.41	161.03	142.36	324.63	319.07	140.78
8	HIMACHAL PRADESH	396.10	388.61	588.24	306.09	392.01	563.00	568.08	259.94
9	JAMMU AND KASHMIR	558.02	804.09	1254.18	256.35	767.39	837.70	1169.93	313.85
10	JHARKHAND	978.80	1679.14	1360.76	874.95	1331.43	1841.65	1530.05	617.92
11	KARNATAKA	991.55	2258.65	2964.49	1618.18	1821.95	3309.59	3001.45	1101.61
12	KERALA	1526.34	1582.49	1858.25	1060.21	1483.40	2422.90	1903.26	414.68
13	MADHYA PRADESH	2367.32	3448.92	3777.70	2129.11	2500.69	3648.28	4254.59	1717.23
14	MAHARASHTRA	1238.35	1657.09	1863.50	1110.90	1857.43	2094.76	2309.22	905.92
15	MANIPUR	255.32	343.70	158.53	115.05	231.22	369.80	195.08	11.01
16	MEGHALAYA	221.83	860.69	874.25	315.23	272.31	794.37	1134.71	188.40
17	MIZORAM	285.17	144.51	201.55	174.68	298.59	149.83	212.35	173.28
18	NAGALAND	266.66	501.53	1107.39	0.00	194.85	618.73	965.17	0.80
19	ODISHA	1479.41	1895.27	2203.67	1130.17	2051.51	2136.09	2506.20	862.65
20	PUNJAB	245.33	490.73	621.41	267.31	300.27	533.74	638.47	132.27
21	RAJASTHAN	2695.83	4818.17	4728.28	2604.51	3267.39	5154.87	5145.18	1865.60
22	SIKKIM	86.23	132.63	106.36	44.03	95.22	137.56	124.64	26.62
23	TAMIL NADU	5470.37	4552.78	5856.44	1045.21	6027.54	5677.92	6358.69	623.69
24	TELANGANA	1824.85	1806.85	2548.07	2400.80	2407.34	2112.56	2788.21	2074.67
25	TRIPURA	1358.94	1016.29	407.41	104.97	1371.40	1200.34	466.50	83.91
26	UTTAR PRADESH	2695.69	3915.85	3702.24	2604.78	2976.13	4254.95	4503.79	2008.42
27	UTTARAKHAND	450.77	514.35	718.65	278.32	492.56	720.29	692.57	198.28
28	WEST BENGAL	4711.74	5377.23	5960.36	5024.23	4846.00	7246.04	7917.77	2574.59
29	ANDAMAN AND NICOBAR	10.36	8.01	9.66	3.85	3.99	2.68	4.17	0.37
30	DADRA & NAGAR HAVELI	0.00	0.00	0.00	4.84	0.00	0.00	0.00	0.00
31	GOA	2.47	4.26	0.56	0.49	3.01	4.00	2.87	0.08
32	LAKSHADWEEP	0.12	0.00	0.27	0.16	0.30	0.20	0.20	0.08
33	PUDUCHERRY	12.93	3.47	15.69	4.43	9.18	11.01	14.56	3.36
	<b>Total</b>	<b>36644.80</b>	<b>48387.16</b>	<b>55876.07</b>	<b>32770.02</b>	<b>43876.09</b>	<b>58081.07</b>	<b>64054.44</b>	<b>23815.90</b>